

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2441/2015

WINDSOR PARK R. W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA . & ORS.

Respondent(s)

(IA No. 11/2015 - EXEMPTION FROM FILING O.T.
IA No. 9/2013 - EXEMPTION FROM FILING O.T.
IA No. 197811/2023 - EXEMPTION FROM FILING O.T.
IA No. 14/2016 - EXEMPTION FROM FILING O.T.
IA No. 12/2016 - EXEMPTION FROM FILING O.T.
IA No. 242429/2023 - INTERVENTION APPLICATION
IA No. 22384/2022 - INTERVENTION/IMPLEADMENT
IA No. 197810/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 8/2013 - PERMISSION TO FILE ANNEXURES
IA No. 13/2016 - PERMISSION TO FILE ANNEXURES
IA No. 10/2015 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

WITH

SLP(C) No. 21898-21899/2016 (XI)

Date : 01-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. Puneet Singh Bindra, AOR
Ms. Ruchi Kohli, AOR

For Respondent(s) Mr. Ravindra Raizada, Sr. A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Shantanu Krishna, AOR

Mr. Puneet Singh Bindra, AOR
Mr. Akshay Sharma, Adv.
Mr. Rishabh Gupta, Adv.
Mr. Sameer Sethi, Adv.

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Bhuwan Chandra, Adv.

Ms. Ruchi Kohli, AOR
Mr. Nikilesh Ramachandran, AOR
Mr. Krishnanand Pandeya, AOR

Mr. Rana S Biswas, Adv.
Mr. Sunil Kumar Sharma, AOR

Mr. Avijit Mani Tripathi, AOR
Mr. Sameer Kumar, Adv.
Mrs. Preeti Sehrawat, Adv.

Mr. Sarad Kumar Singhania, AOR

UPON hearing the counsel the Court made the following
O R D E R

It is stated by the learned counsel for the
appellant that the effort for settlement is failed,
as such these matters require to be heard.

As prayed, list the matters for hearing on 24th
July 2024.

Application for impleadment to be heard on the
next date.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)